

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 173
TO BE ANSWERED ON 30.11.2015**

Autonomy of IITs

173. SHRI KAMAL NATH:
SHRI K.C. VENUGOPAL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it has come to the notice of the Government that the Ministry of Human Resource Development has been interfering in the academic matters of the Indian Institute of Technologies (IITs) as reported in the Print Media;
- (b) if so, whether the Deans of the IITDelhi have threatened to quit the institutions in protest against the interference of the Ministry;
- (c) if so, the facts thereof and whether the Government proposes to ensure autonomy of the IITs; and
- (d) if so, the steps taken by the Government in this regard?

**ANSWER
MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SMT. SMRITI ZUBIN IRANI)**

(a) to (d): The Ministry of Human Resource Development does not interfere in the academic matters of the IITs. No such attempt of interference in the working of IITs, as reported, has been made by the Ministry.

The Indian Institutes of Technology (IITs) function in accordance with the Institutes of Technology Act, 1961 and the Statues framed therein. The Act has also defined the interface of Government with the IITs. The Government plays no role in the academic matters of IITs which falls in the purview of the Senate and the Board of Governors. Further, appointment/resignation of Deans in IIT is also not within the purview of Government.

F. No. H-11016-34/2015-T.S-I
Government of India
Ministry of Human Resource Development
Department of Higher Education
Technical Section – I

**Subject:- Lok Sabha Unstarred Question No. 173 for 30.11.2015
regarding “Autonomy of IITs” asked by Shri Kamal Nath
and Shri K.C.Venugopal.**

May please see Lok Sabha Unstarred Question No. 173 to be answered on 30.11.2015 regarding “Autonomy of IITs” asked by Shri Kamal Nath and Shri K.C.Venugopal. The text of the question is reproduced below:-

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it has come to the notice of the Government that the Ministry of Human Resource Development has been interfering in the academic matters of the Indian Institute of Technologies (IITs) as reported in the Print Media;
- (b) if so, whether the Deans of the IITDelhi have threatened to quit the institutions in protest against the interference of the Ministry;
- (c) if so, the facts thereof and whether the Government proposes to ensure autonomy of the IITs; and
- (d) if so, the steps taken by the Government in this regard?

2. Based on the information available in the Section, a draft reply to the above Question has been attempted and placed in the file for consideration and approval of the Hon’ble HRM.